

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(HQs) : DELHI
ORDER

In order to ensure equal pendency of the cases amongst the courts of Central District, the cases mentioned in Column No. 1 are hereby withdrawn from the Courts mentioned in Column No.2 and are transferred to Courts mentioned in Column No. 3 for disposal in accordance with law with **immediate effect:-**

S.N	(Column No.1)	(Column No.2)	(Column No.3)
1	SC/345/2024 State Vs. Ankit Tyagi & Ors. NDOH : 13.07.2026	Ms. Shilpi Jain ASJ-02, Central District, Tis Hazari Court, Delhi	Principal District & Sessions Judge (HQs), Central District, Tis Hazari Court, Delhi
2	SC/802/2025 State Vs. Prabh Singh NDOH: 01.07.2026		
3	SC/644/2024 State Vs. Sameer Khan & Ors. NDOH: 14.07.2026		
4	SC/527/2026 State Vs. Anand Adhikari & Ors. NDOH: 24.07.2026		
5	SC/878/2025 State Vs. Mohammad Imran NDOH: 17.08.2026		
6	CA/126/2025 Rajat Malhotra Vs. Himanshu Gupta, NDOH: 04.07.2026		
7	CA/428/2025 Yogesh Mittal Vs. State & Anr. NDOH: 23.07.2026		
8	CA/164/2026 Sumit Kumar Vs. State NDOH: 24.07.2026		
9	CA/364/2025 Sanjay Kumar Jain Vs. Atul Sharma NDOH: 08.07.2026		
10	CA/134/2026 Vivek Chadha Vs. Sonam Luthra NDOH: 10.07.2026		
11	SC/197/2024 State Vs. Farman & Ors. NDOH: 06.08.2026	Ms. Shilpi Jain ASJ-02, Central District, Tis Hazari Court, Delhi	Sh. Ankur Jain-I ASJ-04, Central District, Tis Hazari Courts, Delhi
12	SC/512/2026 State Vs. Ashu NDOH: 09.06.2026		
13	SC/471/2026 State Vs. Indrajit Kushwaha & Anr. NDOH: 02.06.2026		
14	SC/625/2026 State Vs. Rahul Sehgal & Anr. NDOH: 02.06.2026		
15	SC/ 373/2026 State Vs. Vikky Kumar Sharma NDOH: 03.06.2026		
16	SC/127/2025 State Vs. Shikander NDOH: 04.06.2026		

17	SC/629/2026 State Vs. Pragati Kumar & Anr. NDOH:08.06.2026		
18	SC/115/2024 State Vs. Mohd. Imran & Ors. NDOH: 08.06.2026		
19	SC/157/2024 State Vs. MD. Hasan @ Golu & Ors. NDOH: 02.07.2026		
20	SC/930/2025 State Vs. Yasir Hussain & Ors. NDOH: 03.07.2026		
21	SC/9/2026 State Vs. Alina NDOH: 04.07.2026		
22	SC/342/2026 State Vs. Kamal Malhotra & Anr. NDOH: 09.07.2026		
23	SC/344/2025 State Vs. Dr. Mohd. Asad & Ors. NDOH: 09.07.2026		
24	SC/560/2026 State Vs. Saddam NDOH: 10.07.2026		
25	SC/842/2024 State Vs. Chetan @ Goli & Anr. NDOH: 15.07.2026		
26	SC/895/2025 State Vs. Ravinder Tanwar & Ors. NDOH: 16.07.2026		
27	SC/175/2026 State Vs. Asifa & Ors. NDOH: 17.07.2026		
28	SC/160/2026 State Vs. Seema & Anr. NDOH: 18.07.2026		
29	SC/360/2024 State Vs. Kapil & Anr. NDOH: 21.07.2026		
30	SC/645/2023 State Vs. Dewki Sharma & Ors. NDOH: 22.07.2026		
31	SC/359/2026 State Vs. Shahista Praveen & Ors. NDOH: 28.07.2026		
32	SC/594/2024 State Vs. Nakul & Ors. NDOH: 29.07.2026		
33	SC/783/2024 State Vs. Ankit Sirohi & Ors. NDOH: 31.07.2026		
34	SC/50/2025 State Vs. Vipin Kumar NDOH: 05.08.2026		
35	SC/765/2025 State Vs. Naresh Kumar NDOH: 27.08.2026		

36	CA/66/2026 Anu Sharma & Anr. Vs. State & Anr. NDOH:29.09.2026		
37	CA/482/2024 Real Tech Construction Pvt. Ltd. & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana. NDOH: 19.09.2026		
38	CA/552/2025 Dal Chand Yadav Vs. Brijendra Arora NDOH: 02.06.2026		
39	CA/473/2025 Ghanshyam Mishra Vs. Krishna Kumar Kaushik NDOH: 03.06.2026		
40	CA/737/2025 Krishna Mukherjee Vs. Satish Kumar NDOH: 10.06.2026		
41	CA/736/2025 Krishna Mukherjee Vs. Satish Kumar NDOH: 10.06.2026		
42	CA/484/2024 L D Salwania Vs. State & Anr. NDOH: 02.07.2026		
43	CA/236/2024 Krishan Kumar Puri Vs. Kusum Kapoor NDOH: 07.07.2026		
44	CA/540/2025 Pankaj Dahiya Vs. Kiran Pawar NDOH: 13.07.2026		
45	CA/142/2026 Rahul Kumar Singh Vs. Dinesh Kumar Vashisht NDOH: 14.07.2026		
46	CA/21/2026 Ajay Kumar Vs. State NDOH: 16.07.2026		
47	CA/144/2026 Kundan Vs. State NDOH: 18.07.2026		
48	CA/645/2025 Gopal Kishan Gupta vs. Charanjeet Singh & Ars. NDOH: 22.07.2026		
49	CA/240/2026 Zahiruddin Mazharuddin Ansari & Ors. Vs. Farzana NDOH: 28.07.2026		
50	CA/472/2025 M/s AB Pal Electricals Pvt. Ltd. Vs. M/s Magnum Logistics & Anr. NDOH: 29.07.2026		
51	CA/241/2026 Durga Prasad & Ors. Vs. Neelam NDOH: 30.07.2026		

52	CA/675/2025 Nemai Manna Vs. Ravi Kapoor NDOH: 31.07.2026		
53	CA/674/2025 Nemai Manna Vs. Ravi Kapoor NDOH: 31.07.2026		
54	CA/185/2025 Abdul Gaffar Vs. State NDOH: 13.08.2026		
55	CA/461/2025 Biman Mukherjee Vs. State & Anr. NDOH: 22.08.2026		
56	CA/460/2025 Biman Mukherjee Vs. State & Anr. NDOH: 22.08.2026		
57	CA/371/2025 United Sales Corporation Vs. Raj Shekhar NDOH: 29.08.2026		
58	CA/370/2025 M/s United Sales Corporation Vs. Raj Shekhar NDOH: 29.08.2026		
59	CA/182/2026 M/s JU Pesticides & Chemicals P Ltd. Vs. State & Anr. NDOH: 10.09.2026		
60	CA/35/2026 Sachendra Kashyap Vs. Rajni NDOH: 19.09.2026		
61	SC/10/2026 State Vs. Kuldeep NDOH: 04.06.2026	Sh. Abhishek Goyal, ASJ-03, Central District, Tis Hazari Court, Delhi	Principal District & Sessions Judge (HQs), Central District, Tis Hazari Court, Delhi
62	SC/23/2025 State Vs. Rohit_Jiva_Vikas NDOH: 06.06.2026		
63	SC/164/2022 State Vs. Jayant Kumar @ Rishu NDOH: 02.06.2026		
64	SC/47180/2011 State Vs. Rajeev Kumar Etc. NDOH: 06.06.2026		
65	CC/1/2024 Enforcement Directorate Vs. Sunstar Overseas NDOH: 10.06.2026		
66	CA/28/2020 Vishal Gupta Vs. State NDOH: 16.07.2026		
67	CA/130/2026 Gagan Sharma Vs. Gauri Joshi NDOH: 11.07.2026		
68	CA/174/2025 Anuja Singhal Vs. Ajay Gupta NDOH: 05.06.2026		

69	CA/54976/2016 Jagdish Kumar Vs. State NDOH: 01.08.2026		
70	CA/420/2025 Roli Mehrotra Vs. Akshay Talwar NDOH: 17.08.2026		
71	SC/31/2026 State Vs. Anuj Bhati NDOH:02.06.2026	Sh. Abhishek Goyal, ASJ-03, Central District, Tis Hazari Court, Delhi	Sh. Ankur Jain-1, ASJ-04, Central District, Tis Hazari Courts, Delhi
72	SC/37/2026 State Vs. Tamanna Khan NDOH:31.07.2026		
73	SC/106/2026 State Vs. Aakash Kumar NDOH:05.06.2026		
74	SC/119/2026 State Vs. Mohit NDOH:03.07.2026		
75	SC/154/2025 State Vs. Karan NDOH:21.07.2026		
76	SC/163/2025 State Vs. Jitender Verma NDOH:10.06.2026		
77	SC/262/2026 State Vs. Mosin NDOH:13.07.2026		
78	SC/317/2026 State Vs. Dhruv Sharma NDOH:05.06.2026		
79	SC/445/2026 State Vs. Jugnu @Jiyauddin NDOH:05.06.2026		
80	SC/477/2026 State Vs. Shivam @ Tampu NDOH: 23.07.2026		
81	CA/25/2026 Ms. Chopra Solitaires Pvt. Ltd. Vs. M/s DE Kohinoor Worldwide Pvt. Ltd. NDOH:06.07.2026		
82	CA/43/2026 Nand Kishore Pahwa Vs. State NDOH:27.07.2026		
83	CA/81/2025 Aamir Hussain Vs. State NDOH:25.07.2026		
84	CA/115/2025 Vijay Singh Vs. State NDOH:17.08.2026		
85	CA/151/2026 Lokesh Verma Vs. Kajal Verma NDOH:11.07.2026		
86	SC/80/2024 State Vs. Mohd. Faizan @ Sameer NDOH: 01.07.2026	Sh. Nishant Garg, ASJ-06, Central District, Tis Hazari Courts, Delhi.	Sh. Ankur Jain-1, ASJ-04, Central District, Tis Hazari Courts, Delhi

87	SC/ 90/2022 State Vs. Prakash Sharma @ Nepali NDOH: 05.08.2026		
88	SC/247/2025 State Vs. Farhan NDOH: 21.08.2026		
89	SC/ 631/2026 State Vs. Paras NDOH: 21.07.2026		
90	SC/ 513/2025 State Vs. Ashish Bhैया NDOH: 16.07.2026		
91	CA/14/2026 ABC Outmedia Vs. Kapil Mehta NDOH:18.09.2026		
92	CA/41/2024 Arshia Siddiqui Vs. Suhail Ahmed Khan NDOH: 07.07.2026		
93	CA/81/2026 Mahdu Surana Vs. Harish Sharma NDOH:23.07.2026		
94	CA/97/2025 Panna Lal Vs. Varun Mehra NDOH:30.10.2026		
95	CA/120/2026 Ravi Vs. State NDOH:04.07.2026		
96	CA/ 32/2023 Amit Kumar Goyal Vs. Amit Gupta NDOH: 20.11.2026	Sh. Nishant Garg, ASJ-06. Central District, Tis Hazari Courts, Delhi.	Principal District & Sessions Judge (HQs), Central District, Tis Hazari Court, Delhi
97	CA/66/2020 Sunil Sharma Vs. State NDOH: 11.08.2026		
98	CA/ 97/2024 M/s. Jyoti Handloom And Matters and Ors. Vs. M/s. Krishna Polyurethane Industries Pvt. Ltd. NDOH: 06.06.2026		
99	CA/146/2024 Krishna Vs. Balender Singh NDOH: 24.08.2026		
100	CA/181/2025 Mrs.Chakreshwari Jain Vs. Avinash Jain NDOH: 20.07.2026		

Besides, if there is any case connected with other cases, the same be also sent to the transferee court(s) along with the connected case(s).

The Ahlmad/Asstt.Ahlmad of the transferor Court is directed to send the case files/records/proceedings immediately to the transferee Court well before the next date of hearing fixed in the matter. The list of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers, by affixing list of transferred cases inside the transferor court as well as on the website.

BChandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi

No. 42764-42780 /F.3(4)/Gaz./2026

Dated : 01 JUN 2026

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Concerned Judicial Officers.
3. The AO(J)/Branch Incharge, General Branch, Filing Section, E-Sewa Kendra, Tis Hazari Court, Delhi
4. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Court, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (Hindi&English), THC for uploading on the website of the courts.
7. The Hony. Secretary, Delhi Bar Association.
8. The R&I Branch(Central), for uploading LAYERS.



(Anju Bajaj Chandna)
Principal District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi

